

# C. A. T. Bench, JAIPUR

Date of Order

Orders

12-154

Mr. R.N. Mathur, counsel for the applicant.  
 Mr. Manish Bhardwaj, counsel for the respondents.

Mr. Manish Bhardwaj submits - That the order will be complied with by the month of April if not complied so far. In the light of the submission made by Mr. Bhardwaj the period is extended upto 31.1.94.

The matter stands disposed of accordingly.

(R.N. Mathur)  
 M.A.

(M.D. Mehta)  
 Vice-Chairman

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